

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 70(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

NAME OF THE COMPANY: Mr. Sanjay Goel V/s. M/s. Majestic Buildcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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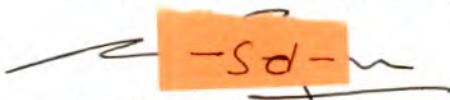
	For the Petitioner (s)	: Mr. Pawan Sharma, Advocate Ms. Arpita Yadav, Advocate Ms. Jyotsna Chaturvedi, Advocate Mr. Ashish Mittal, Advocate Mr. Krishna Jaiswal, Advocate Mr. Sanjay Goel, Petitioner in Person		
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For the Respondent (s) : Mr. Amit Gupta – Respondent No. 2

Order

The matter had been listed for final arguments today. Though the Petitioner had been granted liberty to file rejoinder, he has chosen to file an application. This cannot be permitted at this stage. Since the application is not been taken into consideration, we make it clear that any document which is relevant for a just and proper adjudication of the case, shall be taken on record.

To come up for final arguments on 3rd August, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)